

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/833/2021

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Javeed Ahmad Bhat, Son of Mohammad Amin Bhat, Resident of Watlar Ganderbal.

.....Applicant

(Advocate:- Mr. Javeed Hamid-**Not Present**)

Versus

1. State of Jammu and Kashmir through Commissioner-cum-Secretary to General Administration Department, Civil Secretariat, Srinagar.
2. State of Jammu and Kashmir through Commissioner-cum-Secretary to Horticulture Department, Civil Secretariat, Srinagar.
3. Director, Horticulture Kashmir Srinagar.
4. Chief Horticulture Officer Ganderbal.
5. Horticulture Development Officer, Watlar/Wossan Ganderbal.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 24.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed for appearance of applicant today i.e., 03.03.2021. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**